

ITEM NO.7 Court No.1 (Video Conferencing) SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 668/2020 PEOPLES CHARIOTEER

ORGANIZATION (PCO) & ANR. Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

(FOR ADMISSION and IA No.61716/2020-EXEMPTION FROM FILING AFFIDAVIT
and IA No.61717/2020-PERMISSION TO APPEAR AND ARGUE IN PERSON)

Date : 21-08-2020 This petition was called on for hearing
today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Petitioner-in-person

For Respondent(s)

UPON hearing the petitioner the Court made the following
O R D E R

List the matter before a Bench presided over by Hon'ble
Mr. Justice Uday Umesh Lalit.

(SANJAY KUMAR-II)
ASTT. REGISTRAR-cum-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR